

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Appeal No. 10076 of 2024

(Arising out of OIO-AHM-CUSTM-000-COM-033-22-23 dated 27.02.2023 passed by Commissioner of Customs- Ahmedabad)

Shri Lalit Lilaram Asudani

Proprietor of Ms. Sunny International
13, Rajnigandha Bungalows, Near Sant Kabir School
Thaltej, Ahmedabad-380 054

...Appellant

VERSUS

C.C. Ahmedabad

Office of Pr. Commr. of Customs, 1st Floor
Custom House, Opp. Old High Court, Navrangpura
Ahmedabad-Gujarat-380009

...Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant appeared for the Appellant
Shri P. Tripathi, Authorised Representative appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 01.07.2025
DATE OF DECISION: 01.07.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10075 of 2024.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Neha